

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 296/GT/2020**

Subject : Petition for truing up of tariff for the 2014-19 tariff period in respect of Loktak Power Station.

Petitioner : NHPC Limited

Respondents : Assam Power Distribution Company Limited & 6 ors

Date of Hearing : **25.5.2021**

Coram : Shri P.K. Pujari, Chairperson  
Shri I. S. Jha, Member  
Shri Pravas Kumar Singh, Member

Parties present : Shri Sachin Datta, Senior Advocate, NHPC  
Shri Rajiv Shankar Dwivedi, Advocate, NHPC  
Shri M.G. Gokhale, NHPC  
Shri Piyush Kumar, NHPC  
Shri Indrajit Tahbildar, APDCL

**Record of Proceedings**

Case was called out for virtual hearing.

2. During the hearing, the learned Senior counsel for the Petitioner submitted that the present petition has been filed for truing up of tariff for the 2014-19 tariff period in respect of Loktak Power Station (in short 'the generating station') in terms of the 2014 Tariff Regulations. He also submitted that the generating station has completed its useful life on 31.5.2018 and is in the process of implementation of R&M since December 2020. The learned Senior counsel further submitted that the petition for approval of tariff approval will be filed after completion of the R&M works which were approved by the Commission.

3. On a specific query from the Commission regarding shutdown of the plant, the learned Senior counsel for the Petitioner submitted that the generating station would undergo complete shutdown from November 2022.

4. The representative of the Respondent, APDCL submitted that the additional capitalization claimed by the Petitioner is much higher than the amount earlier approved by the Commission for the 2014-19 tariff period. He, however, submitted that the



Commission may consider the reply filed by the Respondent while undertaking true-up of tariff and approve the claims of the Petitioner on prudence check.

5. The Commission after hearing the parties reserved its order in the petition.

**By order of the Commission**

Sd/-  
(B. Sreekumar)  
Joint Chief (Law)

